

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

IA 162 of 2017 in C.P. No. 41/241-242/NCLT/AHM/2017

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2017**

Name of the Company: Vadilal Marketing Pvt. Ltd.
V/s.
Vadilal International Pvt Ltd. & Ors.

Section of the Companies Act: Section 241-242 of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Parth Contractor	Advocate	Applicant	[Signature]
2.	PAVAN S. GODIAWALA	ADVOCATE	ori. Respondent	
	SANDEEP SINGHI	ADVOCATE	NO. 2, 4, 5 RESPONDENTS	[Signature]
3.	Raheel Patel	Advocate	Applicant Orig. Respondent	

ORDER

Learned Advocate Mr. Parth Contractor present for Applicant/ Original Respondents no. 2, 4 and 5. Learned Advocate Mr. Sandeep Singhi present for Original Respondents. Learned Advocate Mr. Pavan Godiawala present for Original Respondents. Learned Advocate Mr. Raheel Patel present for Original Respondent.

At request of Learned Counsel for Applicant, list the matter on 19.07.2017.

[Signature] 11.7.17
**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 11th day of July, 2017.